

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2

Date : 9th October, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 69/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Bird's View Resort	Affidavit of Compliance filed by Mr. D. K. Thakur, AAG for State of H.P.
2.	Original Application No. 611/2017 (Earlier O.A.No.123/2014)	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Status-cum-Compliance Report filed by Mr. V. K. Shukla, Adv. for State of M.P.
3.	Original Application No. 612/2017 (Earlier O.A.No.123/2014)	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Status-cum-Compliance Report filed by Mr. V. K. Shukla, Adv. for State of M.P.
FOR ADMISSION			
4.	Execution Application No. 34/2017 IN O.A. No. 165/2013	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
5.	Execution Application No. 35/2017 IN O.A. No. 8/2017	Park View City Condominium Association Vs. M/s Bestech Business Tower & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
6.	Original Application No. 603/2017	Central Pollution Control Board Vs. M/s Bajaj Automobile Limited & Ors.	Ms. Alpana Poddar, Adv. for CPCB
7.	Original Application No. 604/2017	Central Pollution Control Board Vs. M/s Shree Ajudhia Sugar Mills & Ors.	Ms. Alpana Poddar, Adv. for CPCB
8.	Original Application No. 605/2017	Central Pollution Control Board Vs. Thermal Power Plants & Ors.	Ms. Alpana Poddar, Adv. for CPCB
9.	Original Application No. 606/2017	Central Pollution Control Board Vs. M/s Bajaj Kagaj Udyog & Ors.	Ms. Alpana Poddar, Adv. for CPCB
10.	Original Application No. 607/2017	Central Pollution Control Board Vs. M/s Naari Pharma Private Limited & Anr.	Ms. Alpana Poddar, Adv. for CPCB
11.	Original Application No. 610/2017 (M.A. No.1176/2017)	Manjinder Singh Sirsa Vs. Union of India & Ors.	Mr. S. S. Ahluwalia, Adv. for Applicant
12.	M.A. No. 1168/2017 IN Original Application No. 22/2013 (T _{HC})	Sukhdev Vihar Residents Welfare Association & Ors. Vs. State of NCT of Delhi & Ors.	Ms. Alpana Poddar, Adv. for CPCB in M.A. No. 1168/2017

FOR COMPLETION OF PLEADINGS

13.	Original Application No. 644/2016	Sushil Raghav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Sharma & Mr. Bhanwar Pal Singh Jadon, Advs. for State of UP Mr. Mukul Singh, Adv. for MoEF Mr. Rohit Raj Sachan, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Dhirender Kumar Yadav, Adv. Ms. Savitri Pandey, Adv. for R-5 Mr. I. K. Kapila, Adv. for R-9 Mr. Tarunvir S. Khehar, Adv. for R-11 & 12 Ms. Priyanka Swami, Adv. for GNN
14.	Original Application No. 252/2017	Mohit Narang Vs. Shalom & Ors.	Mr. Anuj Tyagi, Adv. for Applicant Ms. Shivani Kher, Adv. for R-1 & 2 Mr. Subham Bhalla, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. for R-7 Mr. Tarunvir Singh Khehar, Adv. with Dinesh Jindal, LO for DPCC Mr. Kamal Bansal, Adv.
15.	Original Application No. 275/2017 (M.A. No. 520/2017, M.A. No. 1149/2017 & M.A. No. 1167/2017)	Mayank Dubey Vs. Ministry of Environment & Forests, Climate Change & Ors.	Mr. Vivek Chib & Mr. Davinder N. Grover, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharti, Adv. Mr. V. K. Shukla, Adv. for R-6 to 12 Mr. Ankit Verma, Adv. for State of U.P. Dr. Vijendra Mahndiyan, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Tritent Legal, Law Firm Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-13 & 14 Mr. Rajesh Srivastava, Adv. for Applicant in M.A. No. 1167/2017

FOR HEARING

16.	Original Application No. 363/2015 (M.A. No. 378/2017)	National Green Tribunal Bar Association Vs. Dr.Sarvabhoom Bagali(State of Karnataka)	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv. for R-1 Mr. Shakunt Saumitra, Adv. for R-5 Mr.Devraj Ashok, Adv. for State of Karnataka Mr. Mukesh Verma, Adv. for R-3 Mr. Vivek Kumar Tondon, Adv. for GNCT Mr. I. K. Kapila, Adv. Ms. Sumedha Dang, Adv. Ms. Surabhi Guleria, Adv. for R-11 Dr. Abhishek Atrey, Adv. for MoEF Ms. Pinky Anand, Ld. ASG with Mr. Preshit Surshe, Adv. for Maharashtra Mr. Pinaki Mishra, Sr. Adv. with Mr. Mahadeo Chaudhary, Adv.
17.	Original Application No. 366/2015	National Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv. for R-1 Mr. Shakunt Saumitra, Adv. for R-5 Mr.Devraj Ashok, Adv. for State of Karnataka Mr. Mukesh Verma, Adv. for MPCB

			Mr. Vivek Kumar Tondon, Adv. for GNCT Dr. Abhishek Atrey, Adv. for MoEF Mr. Preshit Surshe, Adv. for Maharashtra Mr. Pinaki Mishra, Sr. Adv. with Mr. Mahadeo Chaudhary, Adv.
18.	M.A. No. 1157/2015 (I.A. No. 2723/2009) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Rajesh Singh, Adv. for Applicant Mr. Sanjay Upadhyay & Ms. Divya Sharma Mr. Balendu Shekhar, Adv. for MoEF Mr. Tarunvir S. Khehar, Adv. for GNCTD Mr. Rahul Verma, AAG for Uttarakhand Mr. Ranjan Mukherjee, Adv. for Meghalaya Mr. A. D. N. Rao, Adv. Amicus Curiae Mr. Upendra Mishra, Adv. Ms. Sakshi Popli, Adv.
19.	Original Application No. 312/2016 (M.A. No. 569/2016 & M.A. No. 570/2016)	Dr. Arun Kumar Sharma Vs. Ministry of Environment Forests & Climate Change & Anr.	Mr. Kumar Chitranshu, Adv. for Applicant Mr. D. P. Pande, Adv. for MoEF Mr. Balendu Shekhar, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 Ms. Yogmaya Agnihotri, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Mr. Nishit Agrawal, Adv. Mr. Abhinav Gupta & Mr. Puneet Jain, Adv. Ms. Christi Jain, Adv. Mr. Sanjeev Sahay, Adv. Mr. Jhum Jhum Sarkar, Adv. Mr. Nishit Agarwal, Adv. Mr. Amol Kokane, Adv.
20.	Original Application No. 517/2016	Bharat Bhushan Uppal Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for NDMC Mr. Rajkumar, Adv. for CPCB
21.	Original Application No. 604/2016 (M.A. No. 396/2017)	Kudrat Sandhu Vs. State of Punjab & Ors.	Mr. Suryajyoti Singh Paul, Adv. for Applicant Ms. Kiran Bhardwaj, Adv. for R-1 & 4 Mr. Nikhil Nayyar, Adv. for R-3 Mr. Manoj Sharma, Adv. for R-5 Mr. Sanchar Anand, Adv. for R-6 Dr. Abhishek Atrey, Adv. for MoEF Ms. Deep Shikha Bharthi, Adv. Mr. Vivek Chib, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajul Shrivastav, Adv.
22.	Original Application No. 126/2017	Vikrant Tongad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukul Singh, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2 & 4 Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Mukesh Kumar Verma, Adv. Mr. Anchit Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of U.P.

23.	Original Application No. 161/2017 (M.A. No. 897/2017 & M.A. No. 1099/2017)	Jitendra Singh Vs. Ministry of Environment & Ors.	Mr. Jai Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Sharad Chauhan, Adv. R-2 & 3 Mr. Ravindra Kumar, Adv. for Gr. Noida Mr. Pradeep Misra, Adv. for UPPCB Mr. Karan S. Chandhiok, Adv. Mr. Akhilesh Kumar, Adv. Mr. Chandhiok & Associates for Applicant in M.A. No. 1099/2017
24.	Original Application No. 287/2017	R. K. Momin Vs. State of Meghalaya & Ors.	Mr. Yashpal Rangi & Mr. Tarjit Singh, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for State of Meghalaya
25.	Execution Application No. 17/2016 (M.A. No. 723/2016) IN O.A. No. 184/2013	Pramod (In Gurpreet Singh Bagga Vs. MoEF case) Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG for State of Haryana Mr. Ankit Verma, Adv. for State of UP
26.	Original Application No. 171/2016 (M.A. No. 528/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. for R-8-4 & 18-22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv.
27.	Original Application No. 44/2016	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Ankur Mittal, Adv. for R-8 Mr. Vikas Singh, Sr. Adv. for R-26 Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
28.	Original Application No. 517/2015 (M.A. No. 1247/2015, M.A. No. 1288/2015 & M.A. No. 321/2017)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv. Mr. Ankur Mittal, Adv.
29.	Original Application No. 550/2015 (M.A. No. 1311/2015, M.A. No. 625/2016 & M.A. No. 1048/2016)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv.
30.	Original Application No. 176/2016 (Earlier O.A.No.184/2013)	Gurpreet Singh Bagga Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1

			Ms. Reena Singh, AAG for R-2 to 5 Mr. Ankit Verma, Adv. for State of UP Mr. Anil Grover, AAG for State of Haryana Mr. S. P. Singh, Sr. Adv.
31.	M.A. No. 425/2016 in Original Application No. 184/2013	Gurpreet Singh Bagga Vs. Ministry of Environment Forest & Ors.	Mr. Alok Sangwan, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2 Mr. Anil Grover, AAG for State of Haryana
32.	Original Application No. 304/2015 (CW No. 211/2011)	Jai Singh & Anr. Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Advs. for Applicant Ms. Panchjanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG for R-3, 4, 7 & 8 Mr. Pradeep Misra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. S. P. Singh Sr. Adv. Ms. Reena Singh, AAG
33.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
34.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishan Kumar Singh, Adv. for MoEF
35.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016 & M.A. No.1267/2016)	Joginder Singh Vs. Ministry of Environment & Forest & Ors.	Mr. U. M. Tripathi, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Ritwick Dutta, Adv. (L.C.)
36.	Original Application No. 540/2015	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.	Mr. S. P. Singh, Sr. Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD
37.	Original Application No. 90/2016 (M.A. No. 1223/2016)	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC) Mr. Ashok Kumar Sharma, Adv.
38.	Original Application No. 218/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Glaxie Resourts	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Gudipati G. Kashyap, Adv.
39.	Original Application No. 230/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s. Kasauli Resorts Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Mandeep Kalra, Adv.
40.	Original Application No. 240/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Bonzo Resort Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Umesh Sharma & Mr. Alok Bhardwaj, Advs.
41.	Original Application No. 500/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Blossom Hotel	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Dhruv Pal, Adv.

42.	Original Application No. 530/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Hotel Neelkanth (Radhey Shyam Garg)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Sanchit Garga, Adv.
43.	Original Application No. 556/2017 (Earlier O.A.No.466/2017) & (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Green Heights Resorts Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Submission filed by Mrs. Mala Goel, Adv.
44.	Original Application No. 560/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Nestor Agro and Export Ltd. (Kasauli Heritage Plaza)	Reply filed by Mr. B. R. Chawla, Adv. for Respondent
45.	Original Application No. 564/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Irvinder Singh (Winnies Holiday Inn)	Reply filed by VSA Legal for Respondent
46.	Original Application No. 567/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Arun Sain & Smt. Pushpa	Reply filed by Mr. Anand Prakash, Adv. for Respondent
47.	Original Application No. 570/2017 (Earlier O.A.No.506/2015) (M.A. No. 1212/2017)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Dalmeet Singh	Midha & Midha Law Offices for Applicant in M.A. No. 1212/2017
48.	Original Application No. 573/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Binni Mushroom Farm (Kasauli Exotica)	Reply filed by VSA Legal for Respondent
49.	Original Application No. 583/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Pine Grove School	Reply filed by Mr. Tarunvir Singh Khehar, Adv. for Respondent
50.	Original Application No. 558/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Enzen Enterprises Pvt. Ltd.	Reply not filed from Sr. No. 50 to 76
51.	Original Application No. 561/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kaithal Resort Pvt. Ltd.	
52.	Original Application No. 562/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Bhagwan Dass Bhardwaj (Hills Pride Resort)	
53.	Original Application No. 563/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Surinder Kumar	
54.	Original Application No. 565/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Karam Bir Singh (M/s Zoom Resort Pvt. Ltd.)	
55.	Original Application No. 566/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Chander Mohan Sharma	
56.	Original Application No. 568/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Gopal Singh	

57.	Original Application No. 569/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Ram Pal & Devender Singh	
58.	Original Application No. 571/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Depender Lal (Dippy's Guest House)	
59.	Original Application No. 572/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Raj Kumar & Ghanshyam	
60.	Original Application No. 574/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Roshan Lal (Suhana Resort)	
61.	Original Application No. 575/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s M & R International	
62.	Original Application No. 576/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Smt. Geetika Sood & Sh. Vivek Sood (VG Company)	
63.	Original Application No. 577/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Yashoda Nand	
64.	Original Application No. 578/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Sherry Chopra (M/s Kasauli Village Resorts)	
65.	Original Application No. 579/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Muninder Singh Thakur (Kasauli Continental Resort)	
66.	Original Application No. 581/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Brig. N. S. Sandhu	
67.	Original Application No. 582/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Smt. Shyama Haldar	
68.	Original Application No. 584/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Victoria Continental Inn	
69.	Original Application No. 585/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Pine Wood resort Pvt. Ltd.	
70.	Original Application No. 586/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Country Resort Regd.	
71.	Original Application No. 587/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Neelam Bhangia	
72.	Original Application No. 588/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Ghanshyam Garg & Ved Prakash Garg	

73.	Original Application No. 589/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Missus More Resorts Pvt. Ltd.	
74.	Original Application No. 590/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Hari Krishan	
75.	Original Application No. 591/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Chaman Lal (Hotel Namaskar Fast Food and Restaurant)	
76.	Original Application No. 592/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Inn (Kausali Castle)	
CASE OF COURT NO. 2			
FOR DIRECTION			
77.	Original Application No. 286/2017 (Earlier O.A.No.366/2016)	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Ajay Biduri, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. ADN Rao & Mr. Sudipto Sircar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Status Report filed by MVKini, Law Firm for R-4 (NHAI)
78.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Rtwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8
FOR ADMISSION			
79.	Original Application No. 618/2017	Residence Welfare Council Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant
80.	Original Application No. 624/2017 (M.A. No. 1205/2017)	Pawan Kumar Mishra Vs. State of Uttar Pradesh & Ors.	Mr. Raj Keshari, Adv. for Applicant
AFTER NOTICE			
81.	Original Application No. 540/2017 (M.A. No. 1100/2017, M.A. No. 1101/2017 & M.A. No. 1141/2017)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Ms. Radhika Dwivedi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP
FOR COMPLETION OF PLEADINGS			
82.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Darpan Wadhwa, Adv. for R-4

83.	Original Application No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Naginder Benipal, Adv. for PPCB
84.	M.A. No. 758/2017 IN Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Mr. Piyush Choudhary, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rahul Khurana, Adv. for R-5 Mr. Bhanwar Pal Singh Jadon, Adv. for UP
85.	Original Application No. 517/2017	M/s Caravan Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
86.	Original Application No. 518/2017	M/s Danish Leather Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
87.	Original Application No. 519/2017	M/s Evergreen Enterprises Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
88.	Original Application No. 520/2017	M/s Ashu Charm Udyog Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
89.	Original Application No. 557/2017 (M.A. No.1120/2017 & M.A. No.1188/2017)	Anjani Kumar Vs. State of U.P. & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF
90.	Original Application No. 615/2017 (M.A. No. 1199/2017)	Ram Pal Singh Vs. Ministry of Environment, Forest & Climate Change & Ors.	Ms. Awantika Manohar & Mr. Mayan Prasad, Adv. for Applicant
91.	Original Application No. 616/2017 (M.A. No. 1197/2017)	Devendra Singh Parmar Vs. State of U.P. & Ors.	Mr. Arjun Pant, Adv. for Applicant
FOR HEARING			
92.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram

			Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland Mr. G. Prakash, Adv. for State of Kerala
93.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Rohit Raj Sachan & Ms. Priyanka Swami, Advs. for R-6 Mr. Pawan Shree Agarwal, Adv. for R-7 Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Rajat Jariwal, Adv.
94.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv.
95.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Khurana, Adv.
96.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
97.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1 Mr. Gaurav Gupta, Adv. for Noticee No. 2
98.	Original Application No. 256/2016 (M.A. No. 1053/2017 & M.A. No. 1054/2017)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6

			Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. Rambir Chauhan, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
99.	Original Application No. 611/2016 (M.A. No. 1164/2016)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
100.	Original Application No. 616/2016	Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors.	Mr. Jasvinder Kaur, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Dr. Sandeep Singh, Adv. for R-2 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-3 Mr. Deepayan Mandal, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA
101.	Original Application No. 267/2017	Faridabad Action Group Vs. State of Haryana & Ors.	Mr. Piyush Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, Adv. for MoEF Ms. Puja Kalra, Adv. for SDMC

Date : 9th October, 2017
Time : After the above Bench

(IN COURT NO. 2)

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
102.	Original Application No. 208/2016 (M.A. No. 403/2016) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharati, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA

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THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED